

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3679
ANSWERED ON:18.03.2015
SPECTRUM AUCTION
Singh Shri Bhola

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the methodology worked out for fixing of reserve prices of spectrum for auction;
- (b) whether the Government has consulted various agencies including Comptroller and Auditor General before fixing prices and auction of spectrum to make the system foolproof;
- (c) if so, the details thereof;
- (d) whether the Government has fixed any responsibilities for the losses occurred to the Government in allocation of spectrum; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a) to (c) The methodology for fixing reserve price involves seeking recommendations from Telecom Regulatory Authority of India (TRAI), consideration of these recommendations within the Department, recommendations of Telecom Commission on these deliberations and thereafter approval of the Cabinet.
- (d) & (e) Allocation of spectrum to telecom service providers is done through auction to discover market price of spectrum in a transparent manner.